

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 933**

**TO BE ANSWERED ON THE 13TH DECEMBER, 2022/ AGRAHAYANA 22, 1944
(SAKA)**

TRAFFICKING OF WOMEN

**933. SHRI PRADYUT BORDOLOI:
SHRI VINCENT H. PALA:
SHRI JAGDAMBIKA PAL:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details and the number of complaints on missing of women reported and resolved during the last five years and the current year, State-wise, particularly in North-East Region, Uttar Pradesh and Meghalaya;

(b) whether the Government has taken any specific steps in curbing of trafficking of women and girls particularly from the border districts of the country;

(c) if so, the details thereof and if not, the reasons therefor;

(d) the details of shelter homes for rehabilitation existing in the above mentioned States;

(e) the steps taken by the Government for the rehabilitation of trafficked women and girls; and

(f) whether any steps are being taken by the Government to promote inter-State coordination for resolving cases of human trafficking especially in the North-East Region and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a): The National Crime Records Bureau (NCRB) compiles crime statistics reported to it by the States and Union Territories (UTs) and publishes the

same in its annual publication 'Crime in India'. The latest published report is of the year 2021. State/UT-wise details, including the States of North-East Region and Uttar Pradesh, of women (above 18 years) reported missing and traced during the last five years are given in Annexure.

(b) & (c): 'Police' and 'Public Order' are State-List subjects under the Seventh Schedule to the Constitution of India. Therefore, it is the primary responsibility of respective State Governments and UT Administrations to take necessary steps for preventing and countering the crime of human trafficking.

However, the Ministry of Home Affairs (MHA) has been supplementing the efforts of the State Governments by undertaking various initiatives in this regard. MHA has provided financial assistance to the tune of Rs 98.86 crores under "Nirbhaya Fund" to all States and Union Territories (UTs) during the financial years 2019-20 and 2020-21 for strengthening the existing Anti Human Trafficking Units (AHTUs) and for establishing new AHTUs covering all districts of the States and UTs. AHTUs are integrated taskforce units with the mandate of preventing and combating trafficking in persons and to investigate and prosecute the crime of trafficking. A total of 768 AHTUs have been set up in the States/UTs. Grant-in-aid has also been provided to Border Guarding Forces namely, Border Security Force (BSF) and Sashastra Seema Bal (SSB) for establishing AHTUs in international border areas for rescue of victims of human trafficking. BSF

and SSB have established 15 and 5 AHTUs respectively in the border areas.

MHA also provides financial assistance to the States and UTs for holding 'Judicial Colloquiums' and 'State level conferences' on periodic basis for sensitizing the judicial and police officers and to make available to them updated information on the latest provisions of laws relating to human trafficking. MHA also issues guidelines on preventing and countering the crime of human trafficking to the States and UTs from time to time. These advisories are available on MHA's website at: <https://www.mha.gov.in>.

(d) & (e): The Ministry of Women & Child Development has informed that under the newly approved "Mission Shakti", 'SwadharGreh for Women in difficult circumstances' and 'Ujjawala Homes' for Prevention of Trafficking have been merged and renamed as 'Shakti Sadan' which is an Integrated Relief and Rehabilitation Home. The details of shelter homes in the North-east States and Uttar Pradesh are as follows:

S. No.	State	No. of Shakti Sadan
1.	Arunachal Pradesh	0
2.	Assam	19
3.	Manipur	22
4.	Meghalaya	0
5.	Mizoram	1
6.	Nagaland	0
7.	Sikkim	0
8.	Tripura	0
9.	Uttar Pradesh	0
10.	Total	42

(f): MHA has launched a national level communication platform namely Crime Multi Agency Centre (Cri-MAC), which facilitates dissemination and sharing of information amongst Police authorities of all States and UTs about significant crimes, including human trafficking cases, across the country on real time basis and thus enabling inter-State coordination amongst the Police officers dealing with various crimes, including human trafficking.

MHA also engages with the State and UT Nodal Officers of Human Trafficking on periodic basis. States/UTs have been advised by MHA to establish mechanisms for effective inter-State coordination amongst each other for addressing the crime of human trafficking in an effective manner.

**Annexure referred in reply to Lok Sabha Unstarred Question No. 933 for 13.12.2022
State/UT-wise Number of Adult Women (above 18 yrs) Missing and Traced in the country during 2017-2021**

Sl	State/UT	2017		2018		2019		2020		2021	
		Missing	Traced	Missing	Traced	Missing	Traced	Missing	Traced	Missing	Traced
1	Andhra Pradesh	5933	4462	5703	4419	6252	4679	7057	5193	8969	6732
2	Arunachal Pradesh	112	50	67	65	11	11	1	1	1	1
3	Assam	2453	1586	3762	2327	3910	2212	3791	3202	2915	2019
4	Bihar	2647	1032	3689	1994	4213	1749	4557	1770	5061	2306
5	Chhattisgarh	10894	4877	13457	6475	15484	6993	15497	6606	18135	7859
6	Goa	481	244	461	204	530	233	481	240	460	210
7	Gujarat	10424	7304	11037	7249	12012	7570	11817	6833	13747	9499
8	Haryana	6433	3833	6778	4678	8043	5411	8083	5144	10345	6531
9	Himachal Pradesh	1138	717	1341	781	1648	961	1557	920	1862	1282
10	Jharkhand	444	230	410	143	534	208	532	227	554	256
11	Karnataka	11573	7308	12886	10260	12247	9225	11950	8935	12964	10083
12	Kerala	5720	5346	7168	6760	8202	7783	5929	5535	5657	5323
13	Madhya Pradesh	36603	15067	43723	16925	52119	22120	52357	22884	55704	25260
14	Maharashtra	50877	25941	57923	30746	63167	34521	58735	37000	56498	37053
15	Manipur	131	100	153	132	201	165	128	102	94	61
16	Meghalaya	136	60	172	114	195	132	133	90	105	77
17	Mizoram	0	0	0	0	0	0	0	0	0	0
18	Nagaland	40	40	26	20	16	9	17	11	16	14
19	Odisha	17449	15604	10163	2455	17134	2928	23506	3254	29582	12863
20	Punjab	2986	780	3392	755	4073	669	4655	726	5410	917
21	Rajasthan	12471	7966	15128	9513	19009	11945	21037	11718	25247	14229
22	Sikkim	225	206	79	63	127	92	119	84	147	93
23	Tamil Nadu	10219	7361	10218	6538	11636	7150	13878	8653	18015	11968
24	Telangana	8360	6128	9404	7272	10744	9361	10917	8869	12834	11288
25	Tripura	933	751	1127	787	1439	1136	1177	853	1400	1179
26	Uttar Pradesh	6575	2122	8265	3207	8985	3994	8542	4015	9035	3545
27	Uttarakhand	1265	457	1689	392	2169	625	2381	1425	2413	1480
28	West Bengal	52688	25488	52000	22643	54348	23408	51559	22694	50998	21497
	TOTAL STATE(S)	259210	145060	280221	146917	318448	165290	320393	166984	348168	193625
29	A&N Islands	78	31	109	48	123	41	105	30	111	36
30	Chandigarh	737	113	831	90	1071	170	1234	270	1364	407
31	D&N Haveli and Daman & Diu+	109	71	146	86	177	93	133	75	148	95
32	Delhi	21090	7331	22920	12909	19498	7332	19685	6712	21871	6499
33	Jammu & Kashmir*	2110	864	2381	946	2738	1259	2701	1143	3178	1477
34	Ladakh	-	-	-	-	0	0	22	5	22	4
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	94	89	125	114	113	93	149	107	196	155
	TOTAL UT(S)	24218	8499	26512	14193	23720	8988	24029	8342	26890	8673
	TOTAL (ALL INDIA)	283428	153559	306733	161110	342168	174278	344422	175326	375058	202298

Source: Crime in India

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2017 to 2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh during 2017 to 2019
